

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No.681/2017

New Delhi this the 27<sup>rd</sup> day of February, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr. P.K.Basu, Member (A)**

Sh. Braham Singh aged about 58 years  
Son of Shri Mulki Singh  
TLF-I Under SSE/TL/SRE,  
R/o Brahamapuri Colony,  
Star Paper Mill Road,  
Saharanpur, U.P. .... Applicant  
(By Advocate:Shri Kumar Rajesh Singh)

Versus

1. Union of India  
Through General Manager  
Northern Railway  
Baroda House, New Delhi.
2. Divisional Railway Manager,  
Northern Railway  
Ambala Cantt, Ambala, Haryana.
3. Divisional Personnel Officer  
DRM Office, Northern Railway  
Ambala Cantt, Ambala, Haryana.
4. Sh. Sansar Chand  
TLF-I Under SSE/TL/SRE  
Divisional Railways Ambala Cantt,  
Ambala Haryana. ...Respondents.

**ORDER (ORAL)**

**By Mr.V.Ajay Kumar, Member (J):**

Heard the learned counsel for the applicant.

2. The applicant filed the present OA seeking the following reliefs:

"(a) Direct the respondent administration to promote the applicant at par with his junior Sh. Sansar Chand with proforma fixation and

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seniority and also promote to post of MCM w.e.f. 03.11.2015.

(b) Direct the respondent administration to calculate the financial benefits based upon the promotion at par with junior;

(c) pass such order or further orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case."

3. It is submitted by the learned counsel for the applicant that the applicant made number of representations, including Annexure A-2 representation dated 10.12.2016 ventilating his grievance. However, the respondents have not passed any order thereon till date.

4. In the circumstances, the OA is disposed of without going into the merits of the case by directing the respondents to consider the Annexure A-2 representation of the applicant and pass appropriate speaking and reasoned order, if such a representation is pending with them, in accordance with law within a period of 90 days from the date of receipt of a copy of this order. No costs.

Let a copy of the O.A., be enclosed to this order.

**(P.K.Basu)**  
**Member (A)**

**(V.Ajay Kumar)**  
**Member (J)**

/kdr/

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